



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 15.03.2026

### NOTICE

Please take notice that the following matters listed in the Court – III on 16.03.2026 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 494 of 2024  <b>Part Heard</b>	Nakul Gupta Vs. State Bank of India & Anr.	Joby P. Varghese	Bheem Sain Jain- R1 Paritosh Dhawan- R2
2.	Comp. App. (AT) (Ins) No. 2063 of 2024  <b>Part Heard</b>	Identity Science Company Ltd. Vs. SonalPlasrub Industries Pvt. Ltd.	Anjali Sharma	Deepak Biswas Siddharth Swain
3.	Comp. App. (AT) (Ins) No. 202 of 2025  <b>Part Heard</b>	Asha Garg Suspended Management of VV Multiplex Pvt. Ltd. Vs. Ashok Kumar Goyal & Ors.  <b>With</b>	Ishan R Chowdhury	Adhish SrivastavaR1 Harshit Khare Deepankar Parasfor RP Kunal Godhwani Kinjal Chadha- R3
4.	Comp. App. (AT) (Ins) No. 223 of 2025  <b>Part Heard</b>	IPS Associates Vs. Ritu Rastogi, RP of Vikas Multiplex Developers Pvt. Ltd. & Ors.  <b>With</b>	Avik Sarkar	Adhish Srivastava Prafful Saini Harshit Khare- R1 Arjun MaheshwariR2
5.	Comp. App. (AT) (Ins) No. 431 of 2025  <b>Part Heard</b>	Bal Raj Singh & Ors. Vs. Ritu Rastogi, RP of Vikas Multiplex Developers Pvt. Ltd., (now known as VV Multiplex Developers Pvt. Ltd.) & Ors.	Bhavya Khatreja	Adhish Srivastava

<b>6.</b>	Comp. App. (AT) (Ins) No. 269 of 2025  <b>Part Heard</b>	The Committee of Creditors of P.M. Cold Storage Pvt. Ltd., Through the West Bengal Financial Corporation Vs. Monotrone Leasing Pvt. Ltd. (Financial Creditor) & Ors.	Manisha Pandey	Aishwarya Kumar Awasthi- for Erst. RP
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By order of Hon'ble Chairperson  
-Sd/-  
Registrar (I/c)